

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 105
CP(IB)/301(AHM)2019
in
IA/193(AHM)2020
IA/212(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Shethia Erectors & Material Handlers Ltd
V/s
Inox Wind Infrastructure Services Ltd

.....Applicant

.....Respondent

Order delivered on ..28/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

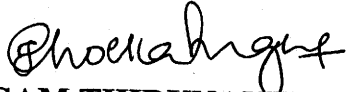
For the Applicant : Ms. Gargi Vyas, Advocate
For the Respondent : Mr. Pratik Thakkar, Advocate


ORDER

No one appeared for the Parties.

Two IAs are pending both shall be heard together.

The matter stands adjourned to 17.08.2021 for further consideration.


(CHOKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)